(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS)
8<sup>TH</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI—
110002.

No.F.6/31/97-Judl./Pt.file./7-79-802-

Dated: 4 7/2011

## NOTIFICATION

**No.F.6/31/97-Judl./:** In pursuance of the provisions of rule 7(1)(a) of Delhi Higher Judicial Service Rules, 1970, as amended up to date, the Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi is pleased to appoint/promote Mr. Rajesh Kumar Singh to Delhi Higher Judicial Service on temporary basis w.e.f. 29.10.2010 against a regular vacancy.

By order and in the name of the Lt. Governor of National Capital Territory of Delhi

\_Sd-

(Tarun Sahrawat)
Addl. Secretary (Law, Justice & LA)

No.F.6/31/97-Judl./Pt.file./749-802

Dated: 4/3/2011

## Copy to:

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. The District Judge-I & Sessions Judge, Delhi.
- 3. Officer Concerned through the Registrar General, High Court of Delhi, New Delhi.
- 4. The Spl. Secretary (GAD/Coord.), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi for publication in the Delhi Gazette (Extra-Ordinary Part-IV), in duplicate together with its Hindi version with the request that five copies of the Gazette, as soon as published, may please be sent to this department for official use.
- 5. Guard file.

Sdi

(Tarun Sahrawat)
Addl. Secretary (Law, Justice & LA)